

Central Administrative Tribunal
Principal Bench

C.P. No. 5 of 1999
in
O.A. No. 1921 of 1994

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New Delhi, dated this the 15th November, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri K.N. Barathwal,
R/o Sector IX/899,
R.K. Puram,
New Delhi-110022. ... Petitioner

(By Advocate: Shri M.K. Bhardwaj)

Versus

1. Shri Ajit Kumar,
Secretary,
Ministry of Defence,
South Block, New Delhi-110001.
2. Shri Amit Banerjee,
(Dy. Incharge Administration),
Administrative Officer,
Directorate of Eng. J & M,
(Varja Cell), Vayu Bhawan,
New Delhi-110011. ... Respondents

(By Advocate: Shri D.S. Jagotra)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Admittedly the Tribunal's order dated 8.9.97 in
O.A. No. 1921/94 has been stayed by Delhi High Court
in W.P. No 374/99.

2. Under the circumstances, the C.P. is
dismissed with liberty granted to applicant to agitate
his grievances, if any, after the disposal of the Writ
Petition by the Delhi High Court. *Notas are discharged*

Lakshmi Swaminathan

(Mrs. Lakshmi Swaminathan)
Member (J)

S.R. Adige

(S.R. Adige)
Vice Chairman (A)

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